

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 28/14	TP 60/16	Hearing	397-398	Tabassum Modo Vs. Edumedia India Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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2	Shrishi Uledge TP no. 60/16 8197998286	Petitioner	Shr
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2	P. Narayana 9926295423	Respondent	
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Counsel for petitioner is present. Counsel for R-1 is present. He reported that he would file vakalat for other respondents also on the next hearing date.

Both the counsels reported that the matter is under talks of compromise between the parties and requested further time to report settlement. *Gany*

Time granted till 31.05.2017.

MEMBER (J)

MEMBER (T)